NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/176/2017

NAME OF THE PETITIONER(S)

: LOUKYA SYSTEMS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 THAW(ZH VHO)

B. Sarathbabo Advocak

Representing courselfe B. Sach

ORDER

Mr. Thamizhvanan, Representative for Petitioner present. Mr. Sarathbabu, Counsel for RoC also present. Heard. Reserved for order.

> - Sel -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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